

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/1996/4674/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Malasri Nandi
Member, MACT,
Sonitpur, Tezpur.

Dated Guwahati the th 10 December, 2020

Sub: **Casual leave.**

Ref:- Your letter No. MACT(S) 588 dtd. 08.12.2020

Madam,

I am directed to inform you that your prayer for casual leave on 19.12.2020, along with permission to leave the station, with your official vehicle, at your own cost, from the morning to evening of 19.12.2020, has been granted. The District & Sessions Judge, Tezpur, Sonitpur and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

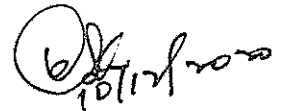
JT.REGISTRAR (VIGILANCE)

4676

Memo NO.HC.VII-65/1996/4675- /A, dated 10.12.2020

Copy to:

1. The District & Sessions Judge, Tezpur, Sonitpur.
2. ✓ The Project Manager, Gauhati High Court.


10/12/2020

JT.REGISTRAR (VIGILANCE)

Pds